

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

68(ND)14

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
24.04.2018.**

**NAME OF THE COMPANY: Paramjit Singh Bawa V/s. M/s Bawa
Promoters Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397-398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Ms. Shweta S. Parhar, Advocate for the petitioner
Mr. Arun Kathpalia, Sr. Advocate with Ms. Sonia Dube, Mr. S.
Chakkaborty for R-6, Ms. H. Verma, Advocates
Mr. K. Datta & Mr. Shntanu Parashar for R-1 to R-4
Mr. Imran Moulaey, Advocate
Mr. Vivek Malik for R-5

ORDER

Request for an adjournment is being made on behalf of the petitioner.

At their request, adjourned to 1st May, 2018.

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**(Deepa Krishan)
Member (T)**

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**(Ina Malhotra)
Member (J)**